

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.168/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Naresh Kumar & Co. Pvt.Ltd.-Vs- Kalyanpur Cements Limited		
Under Section	14 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARVIND GUPTA
Advocate

Assets Care &
Reconstruction
Enterprise Pvt.Ltd.

Arvind Gupta
18/01/2018

1. Arvinda Bose, Adv.] for the IRP.

18/01/18

1. ARUN GUPTA, FCA

RS - D. D. Datta

18/01/18

2. SANJOY CHATTERJEE Adv for I.P.

3. SURENDRA KUMAR
Advocate

Kalyanpur Cements
Limited

Surendra Kumar
18/01/18

ORDER

Ld. Counsel on behalf of Resolution Professional (RP) as well as Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel on behalf of RP has filed the Progress Report dated 15/01/2018, which may be taken on record. He

further informed that meeting of the Committee of Creditors
(CoC) is scheduled to be held tomorrow, i.e. on 19/01/2018.

List it on 29/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)